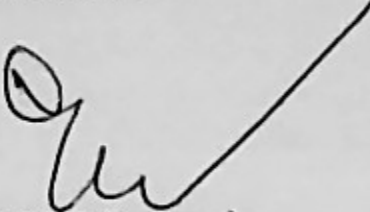
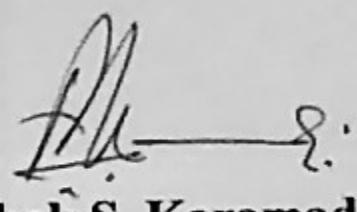
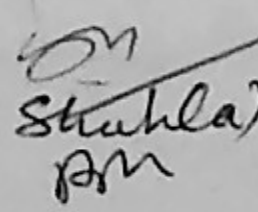
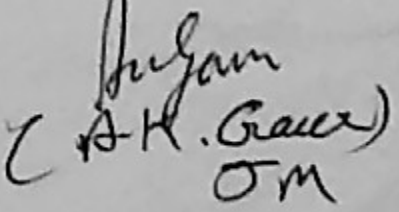


ORDER SHEET

O.A./MA/RA/CP NO. 668 OF 2007

Applicant/s K.P. PANDEY Respdts. U.O.B LORS.

Advocate for Applicant/s SRI J.B. SINGH Advocate for Respondent/s Sri S.C. Mishra S.C.

Notes of the Registry	Orders of the Tribunal	Sheet No. 8
	23.09.2008 (A) Hon'ble Mr. Ashok S. Karamadi, J.M. Hon'ble Mr. K.S. Menon, A.M. <u>Present</u> For applicant : None. For respondents : Sri Devendra Nath Mishra brief holder to Sri S.C. Mishra. Post this matter for final hearing on 04.12.2008. Applicant's counsel is permitted to file the R.A. in the meantime.  (K.S. Menon) Member (A)  (Ashok S. Karamadi) Member (J) /M.M/ <u>18.2.09</u> Hon Mr Justice A.K. Jogi, JM Hon Mr S.N. Shukla, AM No time left. Adjourned Link on 13.5.09. <u>13.05.09</u> None present for the applicant even in the revised call. Sri S.C. Mishra, counsel for respondents is present. It appears that the applicant has lost interest in prosecuting the matter. The OA is accordingly dismissed in default and for non-prosecution.  (S.N. Shukla) AM  (J. Gan) OM	
REGISTRAR 04.12.08 List O.A./C.C.P./R.A. before Hon'ble Bench for Adm./F.O./F.H. On <u>18.2.09</u> for P.R. OR Office report dt 22-9-08 is resubmitted for kind orders to No R.A. received to the section so far. <u>Shukla</u> 17-2-09		